

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/10179/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
District & Sessions Judge,
Darrang

Dated Guwahati, the 04 October, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJ(D) 6939, dated 30.09.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Sabeena Mazumdar, Additional District & Sessions Judge (FTC), Darrang, Mangaldoi has been allowed to avail LTC for the block period of 2022-2024 for travelling from Mangaldoi to Madikeri, Karnataka via Guwahati- Bangalore and return, w.e.f. 05.10.2024 till 19.10.2024 by the shortest possible route, as per existing Rules.

Further, she has been allowed to avail Leave Encashment of 10 days earned leave as per relevant rules.

Smti. Mazumdar may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/10180-10183 /2024/A. Dated 04th October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Sabeena Mazumdar, Additional District & Sessions Judge (FTC), Darrang, Mangaldoi.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

CR
4/10/2024
REGISTRAR (VIGILANCE)

4/10/24